

File No: RCD-05007/2/2021-Regulatory-FSSAI-Part(1)
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

Dated, the 09th October, 2023

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –reg.

In revision to this Office Order of even no. dated 21st August 2023 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their names, until further orders: -

S.No.	Name & Designation of officers	Area of Jurisdiction
1	Dr. Manisha Narayan, Deputy Director	Delhi & Chandigarh
2	Ms. Preeti, Assistant Director	J&K, Ladakh, Rajasthan and Uttarakhand
3	Sh. Ashok Kumar Patel, Assistant Director	Uttar Pradesh & Himachal Pradesh
4.	Sh Rajesh Dagare, Deputy Director	Punjab and Haryana

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Regional Director, Northern Regional Office, FSSAI
2. Commissioners of Food Safety of all States / UTs
3. All Designated Officers / Central Licensing Authority / Officers concerned
4. CITO –with a request to upload the order on FSSAI Website.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.